

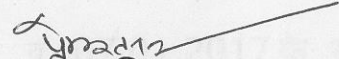
MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR


CAUSE LIST 06.01.2017

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Dilip Singh Udhawat	S.B. Civil Transfer Appeal NO. 137/2015 Smt. Maya Meena V/S Manoharlal Meena	Mr. Ajay Goswami	Mr. S.S. Shaktawat
2	Mr. Sanjeev Johari	S.B. Civil Second Appeal No. 20/2016 Smt. Kanta Devi V/S JVVNL	Mr. Abhimanyu Singh Rathore For Mr. Sandeep Shah	Mr. J.S. Solanki
3.	Mr. Manish Sisodia	S.B. Civil Second Appeal (CSA) No. 137/2014 Lrs of Puri Bai & Ors. Shri Jain Shwetamber Sangh Padi & Ors.	Mr. Amit Tatia	Mr. Rajesh Shah

CAUSE LIST 07.01.2017

1	Mr. Pankaj Ravindra Mehta	S.B. Criminal Misc Pet. No.386/2016,387/2016 Haji Abdul Majid & Ors V/S State & Ors	Mr Vishal Sharma	Mr. O.P. Joshi, Mr. Ravindra Acharya
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Dy. Magistrate
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण ,
जोधपुर 

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“ Help The Needy -- Timely Help May Create History ”